# ALL IND.'A RADIO BROADCAST PRONOUNCING GLIGIT AS PART OF PAKISTAN

- 251. SHRI LOKANATH MISRA : Will the Minister of INFORMATION AND BROADCASTING/सूचना और प्रसारण मंत्री be pleased to s late ;
- (a) whether attention of the Government of India has been invited to a report in the Motherland of 17th February, 1971, to the effect that in the A!I India Radio news bulletin at 8.15 A.M. on 16th February, 1971, Gilgit was pronounced as part of Pakistan;
- (b) whether till now Gilgit has been treated as part of occupied Kashmir by Pakistan; and
- (c) if so, whether the bulletin shows any change in the Government's policy, and if not, why such broadcast was made?

THE DEPUTY MINISTER IN THE MINISTRY
OF INFORMATION AND
BROADCASTING/सूचना और प्रसारण
मंत्रालय में उपमंत्री (SHRI DHARAM BIR
SINGH): (a) Yes, Sir.

- (b) Gilgit is even now part of Pakistan-occupied Kashmir;
- (c) There has been no change in Government's stand. The reference to Gilgit as part of Pakistan was a mistake. The official concerned has been cauaonecl to be careful in future.

#### POST AND TELEGRAPH OFFICES IN PUNJAB

- 252. SARDAR GURCHARAN SINGH TOHRA: Will the Minister of COMMUNI CATIONS, Harr will be pleased to state:
- (a) the names of Post Offices in Punjab as or. 31st January, 1971 where telephones and telegraph facilities have not so far been provided;
  - (b) the reasons for the same; and
  - (c) the steps taken in this regard?

THE MINISTER OF COMMUNICATIONS, Harr Hall (SHRI H. N. BAHU-GUNA): (a) to (c) The information is being

collected and will be laid in due course on the Table of Rajya Sabha.

253. [Transferred to the 4th June, 1971].

#### STREAMLINING OF POLICE ADMINISTRATION

- 254. SHRI A. D. MANI : Will t/गृह मन्त्री of HOME AFFAIRS/be pleased to state :
- (a) whether Government's attention has been drawn to the attempts made by the Chief Minister of West Bengal to streamline the police administration in West Bengal; and
- (b) if so, whether any proposals have been made by the West Bengal Government to the Central Government in this matter in so far as the Central services like the I. P. S, and the I. A. S. in the State are concerned?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, ITE HAME AFFAIRS, ITE HAME AFFAIRS, ITE HAME WEST BENGAL have recently requested the Government of India to return to them some of the I. P. S. officers on deputation to the Government of India and in lieu of those to be returned, they have offerred to depute to the Centre

the Government of India and in lieu of those to be returned, they have offerred to depute to the Centre some other officers now serving in the State. Exchange of officers between the State and the Centre is an essential element in the management of the Cadre, is a continual process and takes place in the exigencies of service and the special needs of the governments concerned.

Government understand that the State Governments are presently engaged in formulating schemes for further streamlining the police administration in West Bengal.

### भारत में पाकिस्तानी राष्ट्रिकों तथा गुप्तचरों की गिरफ्तारी

## 255. श्री देवदत्त कुमार कीकाभाई पटेल: डा० भाई महाबीर:

क्या गृह मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या आसाम के कछार जिले के कस्बे